

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No.307/(MAH)/2017

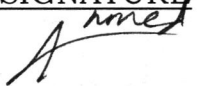
CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: Vedaang Solar Pvt Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and
230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Ahmed Chunawala	Adv ✓	

ORDER

1. Ld. Advocate Ahmed Chunawala, Present for Applicant.
2. Chartered Accountant M/s. Yogesh A. Oza & Co., with remuneration of ₹ 5,000/- to assist Official Liquidator, Mumbai.
3. The application is allowed, vide separate order.

Date : 20th April, 2017.

sd/-
M. K. Shrawat
Member (Judicial)